

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 1477-JK (LD) of 2024

DATED:- 31 - 01 - 2024

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 31.01.2024

No:-LAW-OIC/1/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No:- 1477-JK(LD) of 2024 dated 31.01.2024

S.No.	SWP/OWP/WP(C) /CPOWP/CCP(S)/OA/TA	Title of the Case	OIC
1.	OWP 66/2012 C/w OWP 157/2011 CPOWP 62/2014	Randhir Singh V/s State and Others	Er. Madan Lal Sharma XEN, FCD, Kathua
2.	OWP 1584/2017 and CPOWP No. 123/2018	Sunil Kumar Sharma Vs State and others	
3.	OWP 774/2018	Ganesh Singh and another Vs State and others	
4.	OWP 1214/2018 and CPOWP 271/2018	Narinder Sharma Vs State and others	
5.	OWP 1215/2018 and CPOWP 272/2018	Rahul Sharma VS State and Others	
6.	OWP 1930/2019	C&C Construction Ltd. VS State and others	
7.	WP(C) 2705/2019	Yash Paul Vs Commissioner PHE I&FC and others	
8.	Tarsem Chand VS UT of J&K	Er. Madan Lal Sharma XEN, FCD, Kathua
9.	J&K Bank Vs XEN FCD Kathua	
10.	K.S Const. Co. VS UT of J&K	
11.	Ashish Raina Vs UT of J&K	
12.	Contempt Petition No. CP/138/2022 and OA 961/2022	Ashok Kumar VS UT of J&K	Er. Madan Lal Sharma XEN, FCD, Kathua
13.	WP© No. 3052/2023	Swarn Singh V/s UT & Ors	Er. Rockey Mahajan, Executive Engineer Jal Shakti (PHE) DIVISION AKHNOOR
14.	WP (C) No.2874/2023	M/s J K Solutions V/s UT & Ors.	Er. Rockey Mahajan, Executive Engineer Jal Shakti (PHE) DIVISION AKHNOOR
15.	CCP (S) No. 122/2022 in WP (C) No. 1675	Ram Kumar Singh Vs M.Raju	
16.	Case no. CCP (S) No 172/2022 in WPC (C) /2054/2020	M/s. Parmanand Contractor V/s Ashok Kumar Parmar and Ors	
17.	CCP(C) No. 21/2022 in OWP No. 1030/2010	Ambasaddor Electric Works V/s M.Raju, Commissioner Secretary PHE Deptt. & Ors	Er. Vijay Suman Gupta, Executive Engineer PHE
18.	CCP(S) No. 122/2022 in WPC (C) 1675/2019	Ram Kumar Singh V/s M Raju Commissioner Secretary and Ors	
19.	OA No. 1548/2023	Anita Devi V/s UT & Ors	

Signature

			Mech Division Udhampur
20.	OA No. 1390/2023	Balbir Singh V/s UT & Ors.	Er. Ashwani Khajuria, Executive Engineer PHE DIVISION RAJOURI
21.	OA No. 1662/2023	Ghulam Rasool Wagey V/S UT & Ors	Er. Subash Chander, Executive Engineer Jal Shakti PHE DIVISION DODA
22.	WP © No. 2208/2023	Parvaiz Iqbal Rishu V/S UT & Ors	
23.	WP © No. 639/2023	Tariq Ahmed Wani V/S UT & Ors	
24.	OA No. 1662/2023	Ghulam Rasool Wagey V/S UT & Ors	Er. Rajeev Ghai, Executive Engineer Jal Shakti HYDRAULIC DIVISION RAMBAN
25.	WP© No. 2927/2023	M/s Audi Geotech V/s UT of J&K & Ors	Er. Rakesh Bhatti, Executive Engineer PHE MECH GWDD Jammu
26.	WP© No. 2505/2023	Inhabitants of Village Badhota V/s UT of J&K & Ors	Er. Ashok Kumar Sharma, Executive Engineer PHE DIVISON UDHAMPUR
27.	WP(C) No. 3096/2023	Naseeb Chand V/S U.T & Ors	Er. Sandeep Gupta, Executive Engineer, Jal Shakt (PHE) Division Samba
28.	O.A./1613/2023	SANDOKHU RAM V/s UT & Ors	Er. K.K. Chopra, Executive Engineer PHE Mech. DIVISION KATHUA
29.	CP No. 243/2023 in OA No.511/2023	Rattan Chand & Ors V/s UT & Ors.	
30.	CP No. 243/2023 in OA No.511/2023	Rattan Chand & Ors V/s UT & Ors.	Er. Ajay Gupta, Executive Engineer Jal Shakti (PHE) Division Kathua
31.	WP© 3071/2023	Mohd Khatieb V/s UT of J&K & Ors	Er. Subash Chander, Executive Engineer, Jal Shakti (PHE) Division Doda

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31.01.24